

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 19 OF 2020

Mr. Sameer Bhat

..... Petitioner

*V e r s u s*

State of Goa & Ors.

..... Respondents

Mr. Abaad Ponda, Senior Advocate with Mr. Parag Rao, Advocate for the Petitioner.

Mr. Pravin Faldesai, Additional Public Prosecutor for the Respondent nos. 1 and 2.

Mr. Aryama Sundaran, Senior Advocate with Mr. Shivan Desai, Advocate for the Respondent no.3.

Coram :- M. S. SONAK &  
DAMA SESHADRI NAIDU, JJ.

Date : 27<sup>th</sup> August, 2020

P.C.

1. We place this matter for further consideration on 8<sup>th</sup> September, 2020.

**DAMA SESHADRI NAIDU, J.**  
arp/\*

**M. S. SONAK, J.**